GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 3591 TO BE ANSWERED ON 10.12.2019

DRUG ADDICTION

3591. SHRI M. BADRUDDIN AJMAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that several independent reports/surveys indicated the increasing threat of drug addiction among the youth of the country particularly within the student community;
- (b) if so, whether the Government has any data on the number of people involved in drug addiction;
- (c) the number of drug de-addiction centres active in the country particularly in the State of Assam;
- (d) the action being taken to stop the spread of drug addiction among the youth of the country; and
- (e) the amount sanctioned/ released to the drug de-addiction centres during last three years, year and State-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

(a) & (b): A National Survey to collect state wise data on Extent and Pattern of Substance Use was conducted in the country during the year 2018. The report presents major findings of the survey in terms of proportion of Indian population using various substances and those affected by substance use disorders. This survey indicates that there are wide variations in the extent and prevalence of substance use across different states and between various substances. Study regarding pattern and prevalence of drug use in the country in the age –group of 10-75 years was done in the report.

As per the report, prevalence (in %) and estimated number of individuals who are currently users of various psychoactive substances (as per the estimated population in 2018) is at Annexure.

- (c): The list of drug de-addiction centre under the scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse including Assam is at **Annexure-I**
- (d): The Ministry of Social Justice and Empowerment has formulated and is implementing a National Action Plan for Drug Demand Reduction (NAPDDR) for 2018-2025. The Plan aims at reduction of adverse consequences of drug abuse through a multi-pronged strategy. The activities under the NAPDDR, inter-alia, include awareness generation programmes in schools/colleges/Universities, workshops/seminars/ with parents, community based peerled interactions intervention programmes for vulnerable adolescent and youth in the community, provisioning of treatment facilities and capacity building of service providers.
- (e): The amount sanctioned /released to States for de-addiction centres during last three years under the scheme is at **Annexure-II**.

Substance	Chidren & Adolescents (10- 17 years)		Adults (18-75 years)		
	Prevalence (in %)	Estimated no. of users	Prevalence (in %)	Estimated no. of users	
Alcohol	1.30	30,00,000	17.10	15,10,00,000	
Cannabis	0.90	20,00,000	3.30	2,90,00,000	
Opioids	1.80	40,00,000	2.10	1,90,00,000	
Sedatives	0.58	20,00,000	1.21	1,10,00,000	
Inhalants	1.17	30,00,000	0.58	60,00,000	
Cocaine	0.06	2,00,000	0.11	10,00,000	
ATS	0.18	4,00,000	0.18	20,00,000	
Hallucinogens	0.07	2,00,000	0.13	20,00,000	

		Annexure-			
State-wise details of IRCAs under the scheme of Prevention of Alcoholism and Substance (Drugs) Abuse					
Sr. No	State	No. of IRCAs assisted			
_	Andhra Pradesh	12			
1		10			
2	Bihar	10			
3	Chhatisgarh				
4	Goa				
5	Gujarat	1			
6	Haryana	1.			
7	Himachal Pradesh				
	Jammu & Kashmir				
8					
9	Jharkhand				
10	Karnataka	3			
11	Kerala	2			
	Madhya Pradesh				
12		2			
13	Maharashtra	7			
14	Orissa	4			
15	Punjab	2			
16	Rajasthan	2			
17	Tamil Nadu	3			
18	Telangana	1			
19	Uttar Pradesh	2			
20	Uttarakhand				
21	West Bengal	1			
22	A&N islands				
23	Chandigarh				
24	D&N Haveli				
25	Delhi	1			
26	Daman &Diu				
27	Lakshadweep				
28	Puducherry				
29	Arunachal Pr.				
30	Assam	2			
31	Manipur	2			
32	Meghalaya				
33	Mizoram	1			
34	Nagaland				
35					
36	Tripura Sikkim				
30	Total	47			

Annexure-II

Scheme for prevention of Alcoholism and Substance DRUGS Abuse

		2016-17	2017-18	2018-19	
S.No.	Name of the State/ UT	Funds released	Funds released (in Lakhs)	Funds released (in lakhs)	
1	Andhra Pradesh	152.89	128.11	302.4:	
2	Bihar	140.8	140.11	197.53	
3	Chhatisgarh	13.64	7.9	17.70	
4	Goa	0	0	17.7	
5	Gujarat	113.21	50.9	145.6	
6	Haryana	85.31	62.83	157.0	
7	Himachal Pradesh	32.75	15.03	34.3	
8	Jammu & Kashimir	20.04	0	20.0	
9	Jharkhand	3.9	0		
10	Karnataka	393.76	115.33	698.1	
11	Kerala	377.71	367.16	307.4	
12	Madhya Pradesh	143.19	159.26	252.0	
13	Maharashtra	625.67	1010.18	1370.	
14	Orissa	569.25	622.91	846.3	
15	Punjab	76.12	75.91	96.5	
16	Rajasthan	127.49	254.12	177.9	
17	Tamil Nadu	411.95	351.77	838.0	
18	Telangana	101.44	71.29	123.0	
19	Uttar Pradesh	296.45	371.77	374.6	
20	Uttarakhand	30.53	29.94	55.1	
21	West Bengal	146.45	92.33	94.1	
22	A&N islands	0	0		
23	Chandigarh	0	0		
24	D&N Haveli	0	0		
25	Delhi	190.97	112.15	241.	
26	Daman &Diu	0	0	2.	
27	Lakshadweep	0	0		
28	Puducherry	2.02	16.45	81.1	
29	Arunachal Pr.	0	0		
30	Assam	145.26	197.61	469.3	
31	Manipur	276.04	437.62	545.0	
32	Meghalaya	0	5.17	14.1	
33	Mizoram	139.07	123.64	265.9	
34	Nagaland	46.39	77.61	179.	
35	Tripura	0	0		
36	Sikkim	7.77	0	38.1	
	others			53.8	
	TOTAL	4670.07	4897.11	7999.5	